

1	2	3	4	5	6	7
1995-96						
I. Ministry Proper						
Jr. Stat. Asitant	1	-	1	1	-	1
Steno Gr. A and B	-	-	-	1	-	1
Steno Gr. C	-	-	-	1	-	1
Steno Gr. D	1	-	1	-	-	-
Assistant	-	-	-	3	-	3
U D C	-	-	-	3	1	4
L D C	1	-	1	-	-	-
Group-D Employees	-	-	-	1	-	1
II. The Cadre of Directorate of Marketing and Inspection, Faridabad						
NIL						
Chief Chemist	-	-	-	3	-	3
III. The National Institute of Agricultural Marketing, Jaipur						
NIL						
IV. The cadre of Council for Advancement of People's Action and Rural Technology (CAPART), New Delhi						
V. The cadre of National Institute of Rural Development (NIRD), Hyderabad						
Stenographer Gr. C.	-	-	-	1	-	1
Assistant	-	-	-	-	1	1

[English]

Seminar on Food Processing Industries

2847. SHRI N.J. RATHWA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether any seminar was held for the development of Food Processing Industry during last three years;

(b) if so, the recommendations made in that seminar; and

(c) the action taken on these recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). Various Seminars were organised by different organisations such as All India Food Preservers' Association, Confederation of Indian Food Trade and Industry, Federation of Indian Chambers of Commerce and Industry etc. for the development of food processing industry. During such seminars the potential for development of the industry, constraints faced by the industry and the steps required to be taken are mentioned. Action on such recommendations is taken wherever feasible.

Coal Based Power Project

2848. DR. T. SUBBARAMI REDDY :
SHRI RAMESH CHENNITHALA :
SHRIMATI SHEELA GAUTAM :
SHRI SHIVRAJ SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether Central Electricity Authority (CEA) has decided to set up more coal based power projects in the country to meet the growing demands of power;

(b) if so, the details thereof. State-wise, location-wise;

(c) whether any concrete programme has been formulated by the CEA in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (d). Central Electricity Authority (CEA) is an appraisal agency and does not